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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ CS(COMM) 625/2023 & I.A. 17142/2023
RELIANCE INDUSTRIES LIMITED & ANR.Plaintiffs

Through: Mr. Angad S. Makkar, Adv.

versus

AJIO ONLINE SHOPPING PVT LTD AND ORS.....Defendants
Through: Mr. Ayush Tanwar and Mr. Amit
Tiwari, CGSC
Mr. Parth Rishik and Ms. Malvika
Sharma, Adv. for D-12 (through vc)

CORAM:
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

% **26.08.2025**

1. Mr. Ayush Tanwar, Advocate enters appearance on behalf of the Cyber Cell, Delhi Police. He states that he will file an updated status report with respect to compliance of the directions issued on 06.09.2023 within four (4) weeks.
2. Upon steps being taken by the plaintiff within one (1) week, issue notice to the unserved defendants.
3. At request of the learned counsel for the plaintiffs, list before the learned Joint Registrar (J) for completion of service on remaining defendants on **08.10.2025**.
4. List before Court on **29.01.2026**.

MANMEET PRITAM SINGH ARORA, J

AUGUST 26, 2025/msh